



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 26th November, 2020

NOTICE

Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) is proceeding on leave. The Bench (10:30 AM & 02:00 PM) notified for holding Virtual Court of Chairperson on 27th November, 2020 is re-constituted. Composition of the re-constituted Bench shall be as under: -

10:30 AM

1. Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson
2. Hon'ble Ms. Shreesha Merla, Member(Technical)

02:00 PM

1. Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson
2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of the Hon'ble Acting Chairperson

-Sd/-

(Peeush Pandey)
Registrar